

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.06.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1040 of 2019	Digant L. Kapadia. Vs. Bank of India & Anr.	Dhaval Deshpandey	Anjaneya Singh Jitendra Kumar-RP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	
3.	Comp. App. (AT) (Ins) No. 557 of 2020	Madhusudan Tantia Vs. Amit Choraria & Anr.	Sanjay Ginodia	

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1522 of 2019 Part Heard	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 515 of 2020 Part Heard	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors. With	Soumya Dutta	

2.	Comp. App. (AT) (Ins) No. 516 of 2020 Part Heard	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors.	Soumya Dutta	
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar